

Recruitment of SC/ST Candidates in Indian Airlines

1092. SHRI ANADI CHARAN DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the recruitments made for various posts in Indian Airlines during the period from 1st April, 1987 to 31st January, 1988 and the number of Scheduled Caste and Scheduled Tribe candidates amongst them;

(b) whether any panels of selected candidates have been formed during the said

period and if so, the number of SC and ST candidates on these panels; and

(c) the present position of these panels and how long they are likely to be continued?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) During the period from 1st April, 1987 to 31st January, 1988, recruitment made for various posts in Indian Airlines were as under:—

General Category	Scheduled Castes	Scheduled Tribes	Total
283	63	13	359

(b) Yes, Sir. 179 Scheduled Castes and 28 Scheduled Tribes candidates were kept on various panels.

(c) At present 142 Scheduled Castes and 22 Scheduled Tribes candidates are on the various panels. These panels are valid for a period of two year from the date these panels were drawn.

Ban on Recruitment in Airlines

1093. SHRI ANADI CHARAN DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any ban on recruitment to various posts in Indian Airlines, Air India and International Airports Authority of India;

(b) whether this ban is also applicable to posts reserved for Scheduled Caste/Scheduled Tribe candidates; and

(c) if so, the reasons therefor?

(c). Keeping in view the need for economy in expenditure and conservation of resources in view of acute drought conditions prevailing in the country instructions have been issued to the public sector undertakings under this Ministry that their Board of Directors may create posts as per their requirement in lieu of an equivalent saving in costs and an equal number of posts to be abolished keeping the over all strength of the organisation limited to its present operational strength. There is, however, no specific ban for Scheduled Caste/Scheduled Tribe Candidates. As and when the vacancies are filled, the instructions for reservations are kept in view.

Shortage of Staff in Airlines

1094. SHRI ANADI CHARAN DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is an acute shortage of staff in Air India, Indian Airlines and International Airports Authority of India;

(b) if so, whether the shortage is being met with the recruitment of daily wage/temporary employees; and

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to